

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF SEPTEMBER, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.09.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.26
CIVIL SUITS (COMM)	3059	103	71	3091
CIVIL ORIGINAL (COMM-IPD-TM)	1139	38	9	1168
CIVIL ORIGINAL (COMM-IPD-CR)	202	7	7	202
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	146	4	3	147
CIVIL APPEAL (COMM-IPD-PV)	4	0	0	4
CIVIL APPEAL (COMM-IPD-TM)	139	8	5	142
CIVIL APPEAL (COMM-IPD-CR)	15	0	1	14
CIVIL ORIGINAL (COMM-IPD-PAT)	56	3	2	57
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4760	163	98	4825

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.09.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.26
CIVIL SUITS (COMM)	1522	29	14	1537
ORIGINAL MISC. PET. (I) (COMM)	273	83	60	296
ORIGINAL MISC. PET. (T) (COMM)	67	11	16	62
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	17	6	4	19
ORIGINAL MISC. PET. (COMM)	2634	54	49	2639
ORIGINAL MISC. PET. (ENF.) (COMM)	1077	13	94	996
ORIGINAL MISC. PET. (EFA) (COMM)	45	0	2	43
ARBITRATION APPEAL (COMM)	72	8	17	63
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	139	82	102	119
COUNTER CLAIMS (COMM)	181	3	3	181
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	6029	289	361	5957